

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 42962/2019

(Arising out of impugned final judgment and order dated 16-08-2019 in A482 No. 5543/2015 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

WASEEM HAIDER

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.187946/2019-CONDONATION OF DELAY IN FILING and IA No.187948/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.187949/2019-EXEMPTION FROM FILING O.T.)

Date : 16-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Siddharth Dave, Sr. Adv.
 Mr. Samir Ali Khan, AOR
 Mr. Varun Chauhan, Adv.

For Respondent(s) Mr. V.K. Mishra, Adv.
 Mr. Manoj K. Mishra, AOR
 Mr. Umesh Dubey, Adv.
 Mr. Jyoti Mishra, Adv.
 Mr. Bheem Pratap Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

In the meanwhile, no coercive steps shall be taken.

Tag along with SLP (Cr1.) No.8408/2019.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER